

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : **Company Appeal(CA)/566/2020**

**NAME OF THE PETITIONER** : **Shanavas**

**NAME OF THE RESPONDENT(S)** : **M/s Ilayangudi Muslim Educational  
Association & 9 Others**

**UNDER SECTION** : **Sec 244 of CA, 2013**  
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**ORDER**

Ld. Counsel Mr. Kasturi Rangan for the Applicant. None for the Respondent.  
Counsel for the Applicant sought short adjournment stating that the senior  
Counsel is not available.

List the matter for hearing on **28.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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